

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

E/MISC / 85735 / 2018
In
Appeal No. E / 1869 / 2010

Date of Hearing : **16 March, 2021**

GEE Ltd.	Versus	Appellant
CCE THANE I		Respondent

Appeal No. E / 1870 / 2010

S.M. Agarwal	Versus	Appellant
CCE THANE I		Respondent

Present for the Appellant : None
Present for the Respondent : Shri Saikrishna Hatangadi, Assistant Commissioner (AR)

ORDER

Miscellaneous applications are adjourned to 16/04/2021.

(DR. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)